

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 2012/2023 In C.P. (IB)/2849(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Mary Mody
IN THE MATTER OF
Jet Roadlines India Pvt. Ltd.
V/s
EMCO Limited

APPEARANCES: -

FOR THE APPLICANT

: Adv. Mily Ghosal a/w Adv. Sophia Hussain

FOR THE RESPONDENT/LIQUIDATOR : PCA Ayush J. Rajani a/w Khushboo
Shah i.b AKR Advisors

Section: 60(5), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

I.A. 2012/2023 In C.P.(IB)/2849(MB)/2018- List the matter for hearing on
01.06.2023.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)